

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 06/131/ND/17

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

**NAME OF THE COMPANY:** M/s Shakti Bhog Foods Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 131

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: Mr. N.P.S. Chawla, Advocate

Mr. Manish Raj, Company Prosecutor for ROC

**ORDER**

CA 353/2017 has been filed by the Petitioner praying for condonation of delay in filing the order dated 27.9.2017 and 15.9.2017 passed in CP No. 6/131/ND/2017 with the Department of the ROC. In view of the averments made, the delay is hereby condoned. Steps be taken within one week from today. Copy of the order be given Dasti.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**